

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6523  
ANSWERED ON:05.05.2010  
ECO-FRIENDLY NORMS FOR INFRASTRUCTURAL PROJECTS  
Sarvey Shri Sathyanarayana

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government is taking steps for adherence to eco-friendly norms for development of sports and civic infrastructure in all the projects;
- (b) if so, the details thereof in the Eleventh Five Year Plan, State-wise and year-wise; and
- (c) the funds earmarked and spent in each State especially for Andhra Pradesh and other States?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The environmental appraisal of the projects is undertaken as per Environmental Impact Assessment (EIA) Notification, 2006 and while granting environmental clearance, the conditions stipulated include adherence to the eco-friendly norms such as usage of eco-friendly building materials, fly ash bricks, utilization of solar energy to conserve the energy requirement, recycling and re-use of treated wastewater etc,

(c) The cost of environmental mitigation measures is included in the total cost of the project. There is no provision in the Ministry to provide funds for such activities.